

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

27/02/2019

O.A./260/551/2018
FOR WITHDRAWAL

G TUBID
-V/S-
M/O RAILWAYS

ITEM NO:1

FOR APPLICANTS(S) Adv. : Mr. M. K. Khuntia

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the applicant submitted that he has filed a memo for withdrawing the OA. Memo is allowed. Applicant is not interested to pursue this case. Hence, the OA is treated as disposed of being withdrawn.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
pms		